GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 309 ANSWERED ON 20/07/2021

PMGSY IN TELANGANA

309. SHRI BANDI SANJAY KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of funds allocated to the State of Telangana under Pradhan Mantri Gram Sadak Yojana (PMGSY) and length of kilometers, during the last seven years, year-wise;
- (b) whether the State Government had submitted proposals for timely release of funds and support to complete the projects on time, if so, the details thereof; and
- (c) whether the State Government had released the matching grant, if any, under the scheme, as per schedule, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The quantum of central share of funds released and road length sanctioned to the State of Telangana under various interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last seven years are given below:-

Year(s)	Fund released (Rs in crore)	Road length sanctioned during the year (in Km)
2014-15	0.88	0.00
2015-16	273.73	0.00
2016-17	146.02	68.70
2017-18	242.88	1,098.64
2018-19	99.64	0.00
2019-20	267.38	246.75
2020-21	0.00	2,336.99

(b) & (c) The funds for the cleared projects under PMGSY are made available to the State's Consolidated Fund, in accordance with the programme guidelines. The State Government is

required to transfer the funds to the account of State Nodal Agencies alongwith the matching state share. The proposal for subsequent release of central share is considered after full credit of previous release alongwith state share and fulfillment of other conditions, including expenditure above the specified threshold of the available funds.

The financial allocation for Telangana for the financial year 2021-22 is Rs. 300 crore. As reported by State Government of Telangana, matching state share of Rs. 122.81 crore under regular PMGSY and Rs. 106.28 crore under Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) against the previous central releases have not yet been released by the Government of Telangana to the account of State Nodal Agencies. State would be eligible for further release of central share of funds on release of the pending state shares.
